

MOST IMMEDIATE

No ~~2336~~ ²⁸⁰⁸ /DHC/Gaz./DHJS/SumVac/2019

From :

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, (South-East), Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, (East) Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, (New Delhi), Patiala House Courts Complex, New Delhi.
7. The District & Sessions Judge, (Shahdara), Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, (North-East), Karkardooma Courts Complex, New Delhi.
9. The District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
10. The District & Sessions Judge, (West), Tis Hazari Courts Complex, Delhi.
11. The District & Sessions Judge, (North), Rohini Courts Complex, Delhi.
12. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.
13. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

New Delhi, dated, the 22, May, 2019

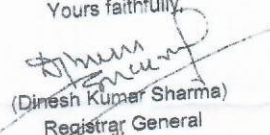
Sub : **Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2019.**

Sir/Madam,

I am directed to say that Hon'ble the Chief Justice and Judges of this Court have been pleased to decide that the officers of Delhi Higher Judicial Service may avail Special Casual Leave during the period from 10.06.2019 to 29.06.2019. It may, however, be ensured that at least one of the officers of Delhi Higher Judicial Service in each District/Sessions Division remains on duty during this period to work on both civil and criminal sides.

I am also to request you to send to this Court the schedule with the names of the officers showing the dates during which they will be availing the special casual leave.

Yours faithfully,

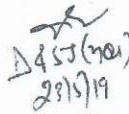

(Dinesh Kumar Sharma)
Registrar General

Dated : 22, May, 2019

Endst. No ~~2336~~ ²⁸⁰⁸ /DHC/Gaz./DHJS/SumVac/2019

Copy forwarded for information and necessary action to the Director (Administration),
Delhi Judicial Academy, Sector-14, Dwarka, New Delhi


Deputy Registrar (Gaz.1)


OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI
No. ~~35246~~ ³⁵²⁹⁶ SV/DHJS/Gaz/2019 Dated : 24-5-19

Sub:- **Special Casual Leave to the officers of the DHJS during the ensuing summer vacation of 2019.**

Copy forwarded to :-

1. The Officers of DHJS (Central), Tis Hazari Courts, Delhi with the request to intimate the dates during which Ld. Judicial Officer willing to perform the duty during the period from 10.06.2019 to 29.06.2019 to work on civil/criminal sides **to this office by 28.05.2019 positively.**
2. The Sr. AO(J)/AO(J), Admin. Branch (I,II&III), Filing Section (Central), Facilitation Centre, THC, Delhi.
3. The PS/Reader to undersigned.
4. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.


(PRASHANT KUMAR)

Addl. District Judge (Central)
Link Officer In-charge (Judicial Branch Central)
For District & Sessions Judge (HQs)